

(b) The annual allocation of funds and expenditure incurred in respect of Krishi Vigyan Kendra, Shikohpur during the last three years are as follows :

Year	Total allocation (Rs. in lakhs)	Total expenditure (Rs. in lakhs)
1985-86	5.72	4.95
1986-87	2.22	2.68
1987-88	27.50	8.60

(c) The estimated requirement of funds for the construction of Krishi Vigyan Kendras buildings is Rs. 21.18 lakhs. The total amount spent so far is Rs. 5.30 lakhs.

(d) Yes, Sir, A regular Chief Training Organiser was appointed for the Krishi Vigyan Kendra, Shikohpur in September, 1985.

#### **Construction of Katihar-Harishchandra- pur Road**

4697. DR. GOLAM YAZDANI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether under the State roads of Inter-State of Economic Importance Scheme a road proposal was sanctioned for connecting Katihar (in Bihar) with Harishchandrapur in West Bengal ;

(b) whether the foundation of a bridge over the Falahar river has already been laid by the Bihar Chief Minister to connect Katihar with the bridge ; and

(c) if so, the reasons for not taking up construction of the road from this bridge point to Harishchandrapur ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Only a part length of Katihar-Harishchandrapur Road covering improvement of 10 Km. in Pranpur - Labha - Dilli - Diwanganj section including Mahananda bridge has been sanctioned under E&I Programme.

(b) Yes, Sir.

(c) The Government of West Bengal has not so far been able to take up the construction of this section of the State road nor have they been able to provide high priority for its sanction under Inter-State and Economic Importance Scheme of the Union Government.

#### **Permission for Light and Sound Programme at Shanwarda Fort**

4698. SHRI V.N. GADGIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have received from the State Government of Maharashtra or the Pune Municipal Corporation any request for permission to introduce Light and Sound Programme at Shanwarwada Fort in Pune ;

(b) whether the Department of Archaeology has declined permission to introduce such a programme ; and

(c) if so, the reasons for the same ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) Yes, Sir. The request of Mnicipal Commissioner, Pune was made on 9.9.87.

(b) No, Sir.

(c) Municipal Corporation, Pune were requested to send the details of the proposed programme for examination for according permission to introduce Light and Sound Programme at Shanwarwada Fort in Pune which has not been received so far.

#### **Expenditure on Festival of India Held Abroad**

4699. SHRI M. RAGHUMA REDDY :  
SHRI MOHANBHAI PATEL :  
SHRI AMARSINH RATHAWA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government's attention has been drawn to the newsitem appearing in the Hindustan Times dated 15 June, 1988 wherein it is stated that there have been large scale irregularities in the expenditure incurred on the Festival of India held in France and U.S. recently :

(b) what was the budget provision made for these Festivals of India and the actual expenditure incurred ;

(c) what are the reasons for such a high expenditure ; and

(d) whether any inquiry has been conducted and if so, the outcome thereof ?

**THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI) :** (a) Yes, Sir.

(b) The budget provision was Rs. 535.60 lakhs for the Festivals of India in France and USA. The expenditure was Rs. 526.81 lakhs.

(c) The expenditure on these Festivals was well within the budget provision.

(d) Does not arise.

#### **Water Pollution in Delhi**

4700. **SHRI V. SREENIVASA PRASAD :** Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the growing menace of water pollution in Delhi and other big cities ;

(b) if so, the details thereof ;

(c) the details of voluntary agencies engaged at present to prevent and control water pollution in the country and their main functions ; and

(d) the details of Government's assessment on the performance of these voluntary agencies ?

**THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) :**

(a) Yes, Sir.

(b) There is water pollution in some cases mainly due to inadequate treatment of sewage discharged from municipalities and effluents from water polluting industries.

(c) The voluntary agencies are generally involved in creating environmental awareness about pollution.

(d) The voluntary agencies help to generate greater public awareness in control of water pollution.

#### **Assistance to States to Promote Banana and Potato Cultivation**

4701. **SHRI MURLIDHAR MANE :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether any central assistance has been given to State Governments to promote banana and potato cultivation ; and

(b) if so, the State-wise details thereof and if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) :** (a) Yes, Sir.

(b) An amount of Rs. 1.316 lakhs has been given to the Government of Goa during the first three years of the VIIth Plan for promotion of banana cultivation.

Besides, an amount of Rs. 6 lakhs has been provided by the National Horticulture Board for creation of storage facilities through cooperative organisations for potato in different northern States.

#### **Management of Land Resources**

4702. **PROF. RAMKRISHNA MORE :** Will the Minister of AGRICULTURE be pleased to state :